

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-79/2004/2430/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Rockta Lal Das,
District & Sessions Judge,
Charaideo, Sonari,

Dated Guwahati the 12th May, 2021.

Sub: **Casual leave with station leave permission .**

Ref:- Your letter No. DJCHA/2021/227 dated 11.05.2021.

Sir,

With reference to the above, I am directed to inform you that you have been granted casual leave on 15.05.2021 along with station leave permission, from the morning of 14.05.2021 till the afternoon of 16.05.2021. The Chief Judicial Magistrate cum Civil Judge, Charaideo, Sonari, in his absence, the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

- Sd-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-79/2004/2430/A, dated 12.5.2021

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)